



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/494/2020

Tuesday, this the 19th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Karamat Hussain Age 48 years S/o Mohd. Din R/o Judda
Tehsil Mahore District Rheasi.

.....Applicant

(Advocate: Mr. Bodh Raj Sharma)

Versus

1. UT of Jammu & Kashmir through Principal Secretary to Government, Revenue Department, Jammu & Kashmir, Civil Secretariat, Jammu
2. Commissioner Secretary to Government, General Administrative Department, Civil Secretariat, Jammu
3. Deputy Commissioner Udhampur
4. Karnail Singh S/o Hans Raj R/o Rassli Gandheran, District Udhampur.

5. Tariq Ahmed S/o Fateh Mohd. R/o Dachan Tehsil Gool,
District Ramban

.....Respondents
(Advocate: Mr. Amit Gupta, AAG)

O R D E R

Mr. Rakesh Sagar Jain, Member (J):

1. Admit.
2. Issue notice. Sh. Amit Gupta, learned AAG, appears and accepts notice on behalf of the respondents.
3. During the course of arguments, learned counsel for the applicant submitted that he would be satisfied if this OA is disposed of with directions to respondent No. 3 to consider the candidature of the applicant for the post of Class IV employee in pursuance of Notification No. 1 of 2006 dated 20.03.2006 under SC category and that this OA may be treated to be the representation of the applicant.
4. We have heard the learned counsel for the parties. Looking to the limited prayer sought by the applicant, the present OA is disposed of with a direction to respondents to consider this OA as a representation of the applicant and thereafter, consider the candidature of the applicant for the post of Class IV employee

under SC category in accordance with law within two weeks from the date of receipt of a copy of this order. Needless to mention, we have not commented anything on merit. No costs.

(Rakesh Sagar Jain)
Member (J)
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(Dr. Bhagwan Sahai)
Member (A)